

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SEATEL ELECTRONICS (INDIA) PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Seatel Electronics (India) Private Limited
2.	Date of incorporation of corporate debtor	10/06/2003
3.	Authority under which corporate debtor is incorporated/registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72100RJ2003PTC018362
5.	Address of the registered office and principal office (if any) of corporate debtor	13 B, ACHROL HOUSE CIVIL LINES JAIPUR- 302001(As per ROC Record)
6.	Date of closure of Insolvency Resolution Process	12.02.2019 (Date of passing of resolution of Liquidation by COC) 23.09.2019(Date of passing of Liquidation order by Hon'ble NCLT)
7.	Liquidation commencement date of corporate debtor	23.09.2019
8.	Name and registration number of the insolvency professional acting as liquidator	Satyendra Prasad Khorania IBBI/IPA-02/IP-N00002/2016-17/10002
9.	Address and e-mail of the liquidator, as registered with the Board	402, Ok Plus, DP Metro, Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan Email Id: seatelcirp@gmail.com Email Id: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the liquidator	402, Ok Plus, DP Metro, Pillar No. 94, New Sanganer Road, Jaipur-302019, Rajasthan Email Id: seatelcirp@gmail.com Email Id: skhorania@live.com
11.	Last date for submission of claims	22.10.2019

Notice is hereby given that the National Company Law Tribunal Jaipur Bench has ordered the commencement of liquidation of the Seatel Electronics (India) Private Limited on 23.09.2019.

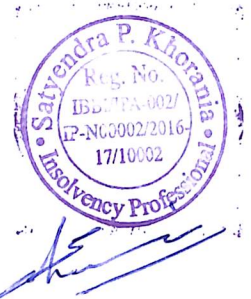
The stakeholders of Seatel Electronics (India) Private Limited are hereby called upon to submit their claims with proof on or before 22.10.2019 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 25.09.2019

Place: Jaipur



Satyendra P. Khorania
Liquidator of Seatel Electronics (India) Private Limited
Reg. No. IBBI/IPA-002/IP-N00002/2016-17/10002